

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.15
CA(CAA) No.22/BB/2021**

IN THE MATTER OF:

M/s. SPML Infrastructure Ltd.
v.

... Petitioner

... Respondent

Order U/s.230-232 of the Companies Act, 2013

Order delivered on 10.11.2021

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Rahul Agarwal, PCS
For the Respondent : --

ORDER

1. Heard Shri Rahul Agarwal, learned PCS for the Petitioner Company.
2. **Order Reserved.**

— sd —

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

— sd —

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**